

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**PRINCIPAL BENCH**

**(IB)-213(PB)/2018**

**IN THE MATTER OF:**

Cadillac Info-Tech Pvt. Ltd.  
and

..... Petitioners

Navjeen Associates Pvt. Ltd.

..... Respondents

**SECTION : Under Section 7 of the Insolvency & Bankruptcy Code, 2016**

**Order delivered on 28.08.2018**

**Coram:**

**CHIEF JUSTICE (RTD.) M.M. KUMAR**  
**Hon'ble President**

**Sh. S. K. MOHAPATRA,**  
**Hon'ble Member (Technical)**

**PRESENTS:**

For the Applicant / Petitioner : Mr. Pulkit Deora, Adv.  
For the Respondent : Mr. Ashish Virmani, Adv.

**ORDER**

Part heard for 29.08.2018.

— Sd/ —

**(M.M.KUMAR)**  
**PRESIDENT**

— Sd/ —

**(S. K. MOHAPATRA)**  
**MEMBER (TECHNICAL)**

28.08.2018  
Ritu Sharma